

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

CA(CAA)-13(PB)/2018

IN THE MATTER OF:

Calypto Design Systems India Pvt. Ltd.
And
Mentor Graphics (India) Pvt. Ltd.

.... APPLICANT / PETITIONER

SECTION:

Under Section 230-232

Order delivered on 29.01.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):- Mr. Ravi Sharma, Advocate

For the Respondent(s):-

ORDER

Arguments heard. Order reserved.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)